

(e) and (f) An overall reduction of 20% in consumption of petrol and diesel in Govt. vehicles has been imposed as explained in (a) and (b) above, which would include journeys between office and residences by officers of the level of Joint Secretaries and above.

### **New pay scales in Audit and Accounts Department**

1616. DR. LAXMINARAYAN PANDEYA: Will the Minister of FINANCE be pleased to state:

(a) whether the former Comptroller and Auditor General of India had recommended new pay scales for the Audit and Accounts Officers of the Indian Audit and Accounts Department;

(b) if so, the details of the recommendations made;

(c) whether these recommendations have been accepted by Government; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) The recommendation is that 80% posts of Audit/Accounts Officers may be placed in a higher scale of Rs. 2200-4000.

(c) No, Sir.

(d) The pay structure of Government employees has been gone into by the Fourth Central Pay Commission and its recommendations in respect of Audit and Accounts Officers have been accepted and implemented. The recommendations of the former Comptroller and Auditor General of India were considered and it was

held that the scale of Rs. 2375-3500 recommended by the Fourth Central Pay Commission is appropriate.

The present Comptroller and Auditor General of India has revived this proposal and the same is under consideration.

[English]

### **Concessional financial assistance by foreign countries to India**

1617. SHRI KAMAL CHAUDHRY:

SHRI BRIJ BHUSHAN TIWARI:

Will the Minister of FINANCE be pleased to state:

(a) the details of concessional financial assistance provided by foreign countries to India during the years 1988, 1989 and 1990 (till date); and

(b) the projects assisted and likely to be assisted by the said assistance?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The details of concessional financial assistance provided by foreign countries to India during 1988, 1989 and 1990 are given below in Statement-I part of FRG/FRENCH assistance is not concessional in nature. It is, however, not possible to segregate the amount.

(b) Details of project-wise assistance extended by foreign countries during 1988, 1989 and 1990 are given below in Statement-II.